## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017.</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 139/16

**PETITION NUMBER** 

TP 177/17

NAME OF THE PETITIONER (S) :

WEG INDUSTRIES (INDIA) PVT. LTD

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

O. NAME (III

& PHONE NUMBER

REPRESENTATION BY WHOM

BHUVANA S.P. DUA ASSOCIATES. 9916316160

PETITIONER

Ship

SINCHANAMR. [9945320087]

Counsel for ROC

Sinclara M.R

Counsel for petitioner is present. He has filed 1 additional set of copies. He has also filed synopsis. He is directed to file one more set of copies. Ms. Sinchana M.R., counsel for ROC is present. Counsel for ROC requested time to furnish 2 sets of affidavit. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 06.03.2017.

MEMBER (J)

MEMBER (T)